

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

MA 549/2017 in CP 292/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.02.2018**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Co. Ltd.
v/s.
Bharati Defence & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Wrongly on Board.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)